

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:
CENTRAL DISTRICT: DELHI**

ORDER

In partial modification of Duty Roster bearing No. 6053-6152/CJM/Central/SS/DR/2026 dated 23-07-2026 for the month of **August-2026**, it is hereby ordered that **Ms. Payal. Singal, JMFC, Central District** shall work as duty Magistrate on **11-08-2026**, in place of Sh. Karanbir Singh, JMFC, Central District. Rest of conditions shall remain unchanged.

(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi.

No. 6765-68/c /CJM/Central/SS/DR/2026

Dated, Delhi the 10/08/26

Copy forwarded for information to:-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Ld Officer In-Charge, Pool Car, THC, Delhi.
04. The Ld. CJMs, all Districts, Delhi/ New Delhi.
05. The Ld. Secretary, DLSA, Central District, THC, Delhi.
06. The Ld. Administrative Civil Judge, Central District, Delhi
07. The Ld. ACJMs/JMs, 1st Class, Central District, THC and Railway Courts.
08. The Ld. Principal Magistrates, JJB-I,II & III, Delhi/New Delhi.
09. The Director, Prosecution, THC, Delhi.
10. The Commissioner of Police and DCsP, North, Central and West District.
11. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
12. The Secretaries, Delhi Bar Associations, Delhi/New Delhi.
13. The Nazarat Branch/Filing Section, Central District, THC, Delhi.
14. The AO (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, THC, Delhi.
16. The Supdt. Jail, N.Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC.
17. For uploading on Central Web-site Committee through LAYER.
18. The Video Conferencing Room, THC, Delhi.
19. The Cash Branch, THC, Delhi.
20. Reader to CJM, Central District, Delhi.
21. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I,II &III,
Central, THC.
22. The Guard File.

(Harshita Mishra)
Chief Judicial Magistrate
Central District, THC, Delhi.